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Title: Introduction of the Industries (Development and Regulation) Amendment Bill, 2015

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THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): I beg to move for leave to introduce a Bill further to amend the Industries (Development and Regulation) Act, 1951.

HON. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Industries (Development and Regulation) Act, 1951."

The motion was adopted.

SHRIMATI NIRMALA SITHARAMAN: I introduce the Bill.

12.09 hours